

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A No. 180/00670/2018**

Tuesday, this the 31<sup>st</sup> day of July, 2018.

**CORAM:**

**HON'BLE Mr. E.K. BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr. ASHISH KALIA, JUDICIAL MEMBER**

Ajimole U.K, 46 years,  
W/o. C.M. Radhakrishnan,  
Working as SPM Thottakkad (P.O),  
Changanassery Division,  
Residing at Kochupurakkal Apartments,  
Rubber Board (P.O), Kottayam – 686 009. - Applicant

[By Advocate Mr. V. Sajithkumar]

**Versus**

1. Union of India represented by the Secretary to the Government of India, Department of Posts, Government of India, New Delhi – 110 001.
2. The Chief Postmaster General, Kerala Circle, Trivandrum – 695 033.
3. The Senior Superintendent of Post Office, Changanassery Division, Kottayam – 686 001. - Respondents

[By Advocate : Mr. Sinu G. Nath, ACGSC]

The application having been heard on 31.07.2018, the Tribunal on the same day delivered the following:

**O R D E R**

**Per: E.K. Bharat Bhushan, Administrative Member**

Heard Mr. V. Sajithkumar, learned counsel for the applicant.

2. Mr. Sinu G. Nath, ACGSC takes notice on behalf of the respondents.

3. Applicant is aggrieved by her transfer disregarding choice of stations that she claims having submitted to the respondents.

4. At this point, we feel that the interests of justice will be met, if a direction is issued to the Respondent No. 3 to consider the representation at Annexure A-4 filed by the applicant and dispose of the same through a speaking order within 30 days from the date of receipt of a copy of this order. Ordered accordingly.

5. O.A stands disposed of as above. No order as to costs.

(Dated, 31<sup>st</sup> July, 2018.)

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

**(E.K. BHARAT BHUSHAN)**  
**ADMINISTRATIVE MEMBER**

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Applicant's Annexures

Annexure A1 - A true copy of the transfer Memo No. B/8-5/2018 dated 03.07.2018 issued by the 3<sup>rd</sup> respondent.

Annexure A2 - A true copy of the letter No. B/8-5/2017 dated 20.06.2018 issued by the 3<sup>rd</sup> respondent.

Annexure A3 - A true copy of the representation by the applicant submitted to the 3<sup>rd</sup> respondent through proper channel citing her choices of stations dated 23.06.2018.

Annexure A4 - A true copy of the representation dated 05.07.2018 submitted by the applicant to the 3<sup>rd</sup> respondent.

Annexure A5 - A true copy of the General Transfer policy issued by the 1<sup>st</sup> respondent by order No. 141-141/2013-SPB-II dated 31.01.2014.

Annexures of Respondents

NIL

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